

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)**

CORRIGENDUM

Please read date of retirement as 30.06.2024 and 30.04.2024 instead of 31.07.2024 and 31.05.2024 shown against the name of Smt. Rashida Akhter, Head Assistant/Nazir, 2nd ADSJ Court, Srinagar and Sh. Javed Ahmed Mir, P.A-cum-Sr. Scale Stenographer in the Court of 4th ADSJ, Srinagar respectively as mentioned in High Court order No. 1210 of 2023/Psy dated 13.10.2023.

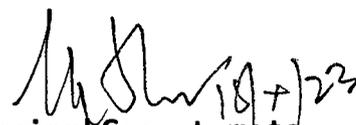

(M. K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

No.: 1045-52/Psy-06 Dated: 18-10-2023

Copy to the:

1. Registrar General High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Registrar Rules, High Court of J&K and Ladakh, Jammu.
.....for information.
4. All the Pr. District & Sessions Judges of UTs of Jammu & Kashmir and Ladakh.
5. Director Finance, High Court of J&K and Ladakh for information.
6. Chief Librarian, High Court wing, Srinagar/Jammu for keeping record.
7. Incharge, NIC for uploading the same on High Court website.
8. Order file.



**Principal Secretary to
Hon'ble the Chief Justice**